

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:536
ANSWERED ON:04.03.2002
JOBS ON COMPASSIONATE GROUNDS
AMAR ROY PRADHAN

Will the Minister of AGRICULTURE be pleased to state:

- (a) the names and designations of officials under his Ministry expired while in service during the last three years, year-wise and office-wise;
- (b) the names of those whose eligible dependents have been provided with the suitable jobs on compassionate grounds;
- (c) the names of those who have not yet been provided with the jobs on compassionate grounds; and
- (d) the time by which the jobs on compassionate grounds are likely to be provided to all such eligible dependents of deceased officials?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI HUKUMDEO NARAYAN YADAV)

(a) to (d): As per extant guidelines, powers to make compassionate appointments are decentralized with respective Departments, and Heads of Department in case of attached/subordinate offices. Such appointments can be made upto a maximum of 5 % of vacancies falling under direct recruitment quota in Group `C` & `D` posts. The information relating to names and designations of officials who died while in service and names of their eligible dependents who have been provided or could not be provided with jobs on compassionate grounds, is being collected from various offices under the administrative control of Ministry of Agriculture.